

(c) above be in affirmative whether Government would consider restoration of commuted portion of pension after 10 years or enhance the commutation value commensurating with the prevalent rate of interest and mortality rate?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (d) Commutation value of pension is calculated on the basis of a Table of Values prescribed under the Commutation Rules. These values are based on life expectancy and the rate of interest on Government borrowings. The present commutation table is in force from 1971 and is *inter-alia* based on a rate of interest of 4.75 per cent, if the Commutation Table is revised on the basis of current rate of interest, despite the increase in life expectancy, it will have the effect of lowering the commuted value.

It is not correct to say that the commuted value represents "sum total of approximately 10 years" pension nor is it to be treated as an advance payment of pension. Where a pensioner dies even immediately after receiving the commuted value, the amount is retained by the family and no recovery is involved. In the case of those who retire before attaining the age of 58 years, though a higher commuted value is paid the commuted portion of the pension is restored uniformly after 15 years. Taking all factors into account as also the fact that the commuted value of the pension is by and large repaid after a period of 15 years on an average, the Supreme Court directed that the commuted portion of pension should be restored after 15 years from the date of commutation. It is not considered necessary to make any change in this regard.

#### **Census of industries not adopting pollution control Measures**

2310. SHRI VIREN J. SHAH; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) whether a census has been/is proposed to be conducted on major/ medium/ small industries which have not adopted pollution control measures;

(b) if so, the details thereof; and

(c) if not, what plans/steps are being contemplated to force such industries to adopt pollution control measures?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA- 'MANI ROUTHAY'): (a) and (b) A national inventory of water polluting industries has been prepared in 1985. Of the 4054 major and medium polluting industries, 2076 have installed effluent treatment plants.

(c) Does not arise.

#### **Upgradation of 'AGNI' Missile**

2311. SHRI TALARI MANOHAR- Will the PRIME MINISTER be pleased to state:

(a) whether the Defence Research and Development Organisation is working out a plan to upgrade Agni type missiles capable of reaching a range of around 10,000 Km- and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) Does not arise.

#### **Establishment of Propellant Factory at Warrangal in Andhra Pradesh**

2312. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 210 given in the Rajya Sabha on the 25th